

**केन्द्रीय सूचना आयोग**  
**Central Information Commission**

**Case No. CIC/AT/A/2010/000066**

**Dated: 12.3.2010**

**Appellant: Shri Rahul Agrawal**  
**Respondents: Central Excise, Mumbai-I**

**ORDER**

09/03/2010

Parties called, absent.

Appellant, Shri Rahul Agrawal has sent a letter dated 28.02.2010 to the Commission stating as follows:

*“As the required information is now received from the Central Public Information Officer Central Excise Mumbai-I, it is requested that no further proceedings may be initiated in this case.”*

In view of the above, matter is directed to be closed as withdrawn.

**Sd/-**  
**(A. N. Tiwari)**  
**Information Commissioner**

**Authenticated by**

**(D.C. Singh)**  
**Deputy Registrar**

To,

1. **Shri A. D. Poyarekar,**  
Asst. Commissioner & CPIO,  
O/o the Commissioner of Central Excise Mumbai-I,  
New Central Excise Building, 3<sup>rd</sup> Floor,  
115. M.K. Road, Opp. Churchgate Station,  
Mumbai – 400 020
2. **Shri Ajay,**  
Joint Commissioner & AA,  
O/o the Commissioner of Central Excise Mumbai-I,  
New Central Excise Building, 3<sup>rd</sup> Floor,  
115. M.K. Road, Opp. Churchgate Station,  
Mumbai – 400 020
3. **Shri Rahul Agrawal,**  
Flat No. 1/2, IInd Floor,  
2<sup>nd</sup> Building, Pranav Plaza,  
Aurangapura, Aurangabad (Maharashtra)